

**IN THE HIGH COURT OF BOMBAY AT GOA**  
**LD-VC-CW-359-2020**

Sujay S. Lotlikar ... Petitioner

***Versus***

State of Goa & Ors. ... Respondents

Mr. D. Lawande and Mr. Jay Mathew, Advocates for the petitioner.

Mr. D. Pangam, Advocate General along with Ms. Maria Correia,  
Additional Government Advocate for Respondents No.1 and 2.

Mr. S. N. Joshi, Advocate for Respondent No.3.

**AND**  
**LD-VC-CW-362-2020**

Damodar B. Shirodkar ... Petitioner

***Versus***

State of Goa & Ors. ... Respondents

Mr. C. A. Fereira with Mr. Dhawal Zaveri, Advocates for the petitioner.

Mr. D. Pangam, Advocate General along with Ms. Maria Correia,  
Additional Government Advocate for the State.

Mr. S. N. Joshi, Advocate for Respondent No.3.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 16<sup>th</sup> December, 2020

**P.C.**

Both these petitions are now posted on 21.12.2020 in order to enable the learned Advocate General to make a statement as to the time limit between the issuance of the notifications for delimitation/reservation and the date of announcement of the elections/election schedule.

2. Stand over to 21.12.2020.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

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